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C.A.No. 35 OF 1999

ITEM No.2

Court No. 1

SECTION IVA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA No 4 In Civil Appeal No.35/1999

DATTATREYA & ORS

Appellant (s)

VERSUS

MAHAVEER & ORS

Respondent (s)

( With Appln(s). for early hearing and office report)

Date : 29/08/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)

Mr. Dinesh Kumar Garg,Adv.

For Respondent (s)

Mr. Khwairakpam Nobin Singh,Adv.

Mr. N. Ganpathy,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J  
.SP2

I.A.No.4 is dismissed.

.SP1

(Suman Wadhwa)  
Court Master

(S.L.Goyal)  
Court Master